COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 123 of 2016 &
IA No. 279 of 2016

Dated: 10th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

National Solar Energy Federation of India …Appellant(s)
Vs.
Bihar Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Sandeep
Mr. Aditya K. Singh

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 18.11.2016 after serving copy on the other side.

List the matter on ***07.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/kt